

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3997
ANSWERED ON:20.04.2010
SALWA JUDUM MOVEMENT
Meinya Dr. Thokchom

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Salwa Judum, an antinaxal movement is still functional in some States of the country;
- (b) if so, the details thereof;
- (c) whether the Government has sought feedback from the States where it is functional;
- (d) if so, the response received from the States in this regard;
- (e) whether the Supreme Court and the National Human Rights Commission has made some observations regarding Salwa Judum; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): The Salwa Judum movement is active only Chhattisgarh. The movement started in 2005 as a revolt of local tribals against the excesses of maoist in Chhattisgarh. However, the movement has lost its momentum.

(e) & (f): The Supreme Court of India, after hearing both sides in a Writ petition, observed that there were allegations of violation of human rights both by the naxalites and Salwa Judum. Therefore, the Court directed the National Human Rights Commission (NHRC) to examine/verify these allegations and make a report. The NHRC has presented its report to the apex Court on 25-08-2008. As such, the matter is subjudice before the Supreme Court of India.